

and when they are received from the State Government and necessary sanctions issued.

**Shri Mohammad Elias:** In West Bengal there were many such squatters' colonies from where the refugees were overthrown and they have not yet been rehabilitated properly. What steps does Government propose to take to rehabilitate these refugees who are being overthrown from these squatters' colonies and the land is being given to the landowners?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** The number of squatters' colonies which are to be regularised and which were enumerated by the Government of West Bengal is 148. I have no knowledge about the other colonies to which the hon. Member is referring.

**Shri Mohammad Elias:** My hon. friend, Shri Banerjee, was saying about the suffering of the 500 families of refugees at Sealdah Station about which reports have been reappearing in the newspapers. What steps does Government propose to take to rehabilitate those refugees who are still at Sealdah Station?

**Shri Mehr Chand Khanna:** That is not a part of my squatters' colonies.

**Shri Mohammad Elias:** We knew that this reply will come from the hon. Minister. At least from the human point of view is Government willing to do something about these squatters? They are rotting over there.

**Mr. Speaker:** That is an appeal on humanitarian grounds and the hon. Minister might consider it.

**Shri S. M. Banerjee:** May I know...

**Mr. Speaker:** His question has been asked by Shri Elias.

**Shri Mehr Chand Khanna:** His question was answered by me only the other day. Sealdah Station has been a chronic problem for us. We have cleared it once, twice and thrice

and I have no intention to clear it again. A large number of refugees who are there can go back to the colonies from which they have come and we shall look after them there. As regards the non-refugees there, they are a charge on the Government of West Bengal.

**Shri S. M. Banerjee:** I want to know whether those refugee families who are staying at Sealdah Station and near about that are *bona fide* refugees and, if so, whether they were offered alternative accommodation in any colony either by the Central Government or by the West Bengal Government.

**Shri Mehr Chand Khanna:** They are deserters either from colonies within West Bengal or from outside. I am prepared to take them to the colonies from where they have deserted. As regards those who are non-refugees, they are not a charge on my Ministry.

#### Janpath Hotel, New Delhi

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{ Shri Ulaka:  
Shri Dhuleshwar Meena:  
\*1041. { Shri P. C. Borooah:  
Shri Ram Harkh Yadav:  
Shri D. C. Sharma:

Will the Minister of Works, Housing and Rehabilitation be pleased to refer to the reply given to Starred Question No. 857 on the 7th September, 1962 and state:

(a) the latest progress with regard to the expansion of Janpath Hotel in New Delhi;

(b) when the expansion of Janpath Hotel will be completed; and

(c) whether Government propose to form a Government Company to run the hotel?

**The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar):** (a) and (b). The matter is still under consideration.

(c) Yes.

श्री धुलेश्वर मीना : क्या मैं जान सकता हूँ कि इस जनपथ होटल में कुल कितना रुपया खर्च हुआ और बाद में इस को एक्सपेंड करने में कितना खर्च हुआ ?

निर्माण, आवास तथा पुनर्वास मंत्री (श्री मेहर चन्द खन्ना) : जनपथ होटल पर जो खर्च हुआ वह मेरे ख्याल में कोई ७०-८० लाख रुपया है। यह मुनाफे में चल रहा है इस में घाटा नहीं है। लेकिन जो मेरी तकलीफ है वह यह है कि मालिक तो मकान का मैं हूँ और होटल को चलाने वाला कोई दूसरा है, बोलगा वाला है। उस के बारे में कुछ शिकायतें हो रही हैं। अब हमारा ख्याल यह है कि हम जनपथ होटल को वतौर एक हंड्रेड परसेंट गवर्नमेंट कनसर्न के पब्लिक सेक्टर में चलायेंगे।

श्री धुलेश्वर मीना : जैसा कि वित्त मंत्री महोदय ने स्टैंड वैंडेशन नम्बर ८५७ के जवाब में ७ सितम्बर, १९६२ को बतलाया था कि जनपथ होटल को एक्सपेंड करने के सिलसिले में मिटों रोड पर और एक दूसरी बिल्डिंग बनाई जायेगी, तो मैं जानना चाहता हूँ कि वह दूसरी बिल्डिंग कब तक बनकर तैयार हो जायेगी ?

श्री मेहर चन्द खन्ना : दो बिल्डिंगज बन रही हैं। एक बन रही है लोदी कालोनी में और दूसरी जो मिटो रोड वाली है वह भी सैंक्शन हो चुकी है। इस साल हम ने पन्द्रह करोड़ रुपये की स्कीम तकरीबन, दिल्ली में जनरल पूल एकोमोडेशन को बढ़ाने के लिए, चाहे दफ्तर हैं या घर हैं, सैंक्शन की है।

Shri P. C. Borooah: May I know whether this Hotel was originally intended to serve the needs of the middle-class people who cannot afford to pay the high charges of private hotels in Delhi. . . . .

Shri Mehr Chand Khanna: It may be true. . . .

Shri P. C. Borooah: I have not yet completed my question. . . . and, if so, may I know how the present

charges of this Hotel compare with the charges of other private hotels?

Shri Mehr Chand Khanna: The charges are comparable. As regards the hotels in its very vicinity, their charges are higher. Even the charges of my own Ashoka Hotel are higher. What we have done is, this Hotel for breakfasts only and other meals are not compulsory.

श्री अचल सिंह : मैं जानना चाहता हूँ कि होटल जनपथ में रूम एकोमोडेशन क्या बढ़ाई जा रही है ?

श्री मेहर चन्द खन्ना : जनपथ में तकरीबन तीन सौ के करीब कमरे हैं और आकूपेंन्सी जो है वह ८२ परसेंट के करीब है :

Shri D. C. Sharma: May I know what is the conception of the public sector organisation in connection with the Janpath Hotel in the mind of the Minister? May I know if it will be like the Ashoka Hotel or he has any different idea about this?

श्री मेहर चन्द खन्ना : अशोका होटल और होटल जनपथ में सिर्फ फर्क यह है कि अशोका होटल में थोड़ा बहुत बाहर से कंपिटल आया है लेकिन जनपथ हंड्रेड परसेंट गवर्नमेंट कनसर्न होगा, पब्लिक सेक्टर में होगा।

Shrimati Savitri Nigam: May I know how long will it take to have this changeover? Already the complaints about the food and other things are increasing day by day. May I know the specific date and time when this change would be brought about and whether it has been decided that the charges of food . . . .

Mr. Speaker: Only one question at a time.

Shri Mehr Chand Khanna: The decision about the conversion of the Janpath Hotel into a public sector concern was taken only about a fortnight, or three weeks ago and I am hoping that the articles of association will be finalised in a month or two.

**Dr. Sarojini Mahishi:** May I know in which category the Janpath Hotel is placed from the tourists' point of view?

**Shri Mehr Chand Khanna:** From the tourist point of view, we want about 2000 hotel beds. But the number is very small. We are trying to meet the deficiency.

**An. Hon. Member:** She wanted to know about the category.

**Mr. Speaker:** Calling Attention notice. The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### Power Supply to West Bengal

**\*1034. Shri Indrajit Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Centre had asked Bihar Government to consider West Bengal's request for Power supplies;

(b) whether it is also a fact that the Bihar Government have refused to allot any power from the Barauni Plant for Bengal; and

(c) if so, the action proposed to be taken in the matter?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). No; Sir.

(c) Does not arise.

#### Tungabhadra High Level Canal

**\*1035. Shri P. Venkatasubbaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have given technical sanction to the Tungabhadra High Level Canal—second stage; and

(b) if so, when the administrative sanction was given?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). No, Sir. As the second stage of the Tungabhadra High

Level Canal Scheme is to be taken up on completion of the first stage, sanction for the second stage will be conveyed at the appropriate time.

#### Expansion of D.V.C. Power Projects

**\*1042.** { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any scheme for further expansion of D.V.C. Power Projects;

(b) if so, whether this expansion was objected to by the state of West Bengal as it intended to put up its own power projects; and

(c) if so, the reaction of the Central Government?

**The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan):** (a) to (c). The D.V.C. have formulated proposals for augmenting the generating capacity of their power system on the basis of anticipated load growth during the Fourth Plan period. The proposals are not acceptable to the West Bengal Government as they consider that the additional loads to be met from the D.V.C. system will be very much less. The question regarding the future set-up of the Corporation and the pattern of Power Development in that zone is currently under review by the Central Government in consultation with the State Governments of West Bengal and Bihar. In view of this, the consideration of the D.V.C.'s proposals has been deferred.

#### उत्तर प्रदेश में कुष्ठ रोग प्रस्पताल

१०४३. श्री भक्त दर्शन : क्या स्वास्थ्य मंत्री २१ फरवरी, १९६३ के तारीकित प्रश्न संख्या १०८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ।

(क) जापानी कुष्ठ मिशन के सहयोग से उत्तर प्रदेश में स्थापित होने वाले प्रस्तावित